

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court No-II**

Item 21

**CP No. 17/Chd/Pb/2021
Under Section 241 & 242, CA 2013**

In the matter of:

Gavin Devgan & Ors.

...Petitioners

Vs

Mefa needless Pvt. Ltd & Ors.

...Respondents

As the Hon'ble Members of NCLT, Chandigarh Bench (Court No. II), are on official tour on account of colloquium today, the matter is adjourned to 11.12.2023.

Sd/-

Court Officer

November 2, 2023

Mukta